



Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

TA No. 62/04061/2020

This the 11th day of November, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Altaf Rahim Lone 29 years, S/o Ab. Rahim Lone, R/o Shahpora Bala Chorvan Gurez District Bandipora.

.....Applicant

(Advocate: Mr.Bhat Fayaz Ahmad)

Versus

1. State of Jammu & Kashmir through Chairman District Rural Health Society Bandipora (Dy. Commissioner, Baramulla).
2. Project Director Family Welfare and RCH J&K Srinagar.
3. Chief Medical Officer, Bandipora.
4. Block Memdical Officer, Gurez.
5. Mohammad Yaqoob Ganie S/o Assadullah Ganie, R/o Sumbal Bandipora.
6. Mehpora Showkat D/o Showkat Hussain Khan, R/o Ward No. 6 Bandipora.

7. Parvez Ahmed Malla, S/o Gh. Ahmad Malla R/o Taloosa
Bandipora.

.....Respondents

(Advocate: Mr. Sudesh Magotra)

O R D E R

1. Learned counsel for the applicant submits that applicant does not want to pursue his TA.
2. In view of submission of learned counsel for the applicant, the T.A. is dismissed becoming infructuous. No order as to costs.

**(Rakesh Sagar Jain)
Member (J)**

Manish/-